

FORM - G

INVITATION FOR EXPRESSION OF INTEREST FOR MOHAN RAIL COMPONENTS PRIVATE LIMITED OPERATING IN MANUFACTURING OF RAILWAY COMPONENTS AT OPPOSITE RCF VILLAGE DHIDUANKALAN HUSSAINPUR, KAPURTHALA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Mohan Rail Components Private Limited CIN: U35203PB1991PTC011578 PAN: AABCM6778K
2. Address of the Registered Office	Opposite RCF Village Dhiduankalan Hussainpur Kapurthala
3. URL of website	Not Available
4. Details of place where the majority of fixed assets are located	Kapurthala -Ludhiana -Punjab
5. Installed capacity of main products/ services	1. Anaerobic system for bio-toilets - 6 Lakh liter tanks (retention capacity) 2. Railway components - 750 tons per month capacity
6. Quantity and value of main products/ services sold in last financial year	The unit operated at minimal capacity, recording sales of Rs. 0.22 Cr. in FY 2024-2025. However, the company has achieved a turnover of Rs. 24.88 Crs. during the year FY 2013-2014
7. Number of employees/ workmen	10-15
8. Further details, including the last available financial statements (with schedules) of two years, & lists of creditors, are available at URL:	Details can be sought from the email to ip.mohanrail@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought from the email to ip.mohanrail@gmail.com
10. Last date for receipt of expression of interest	06.05.2026
11. Date of issue of the provisional list of prospective resolution applicants	16.05.2026
12. Last date for submission of objections to the provisional list	21.05.2026
13. Date of issue of the final list of prospective resolution applicants	26.05.2026
14. Date of issue of information memorandum, evaluation matrix & request for resolution plans to prospective resolution applicants	26.05.2026
15. Last date for submission of Resolution Plans	25.06.2026
16. Process email id to submit Expression of Interest	ip.mohanrail@gmail.com

Mohit Chawla

(Resolution Professional of Mohan Rail Components Private Limited
IP Registration No.: IBB/PA-001/IP-P00524/2017-2018/10949
Address: SCO 26, Level-III, Shri Balaji Complex, Old Ambala Road, Dhakuli, Zirakpur-140603
Registered Email id: camohitchawla@gmail.com
Correspondence Email id: ip.mohanrail@gmail.com
Contact: 09888003303

Date: 21.04.2026
Place: Zirakpur

OFFICE OF THE RECOVERY OFFICER-III/II DEBTS RECOVERY TRIBUNAL CHANDIGARH-(DRT 1)

2nd Floor, SCO 33-34-35, Sector-17A, Chandigarh

DEMAND NOTICE
NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961.

RC/182/2023 PUNJAB NATIONAL BANK Dated : 10.12.2025

VS

M/S RAJ KUMAR

To,
(CD 1) M/s Raj Kumar, Opp. Kumar Filling Station Through Its Proprietor Fazilka Road, Abohar Fazilka, Punjab-152116.
(CD 2) Sh. Raj Kumar Batra S/o Sh. Ram Chand, R/o H. No. 1954, St. No. 15, Abohar Fazilka, Punjab.
(CD 3) Smt. Sunita Doda W/o Sh. Shiv Lal Doda, R/o Opp. Kumar Filling Station, Fazilka Road, Abohar, Fazilka Punjab.
(CD 4) Sh. Avinash Doda S/o Sh. Chabeel Dass, R/o Opp. Kumar Filling Station, Fazilka Road, Abohar, Fazilka, Punjab.
(CD 5) Sh. Gagan Doda S/o Sh. Shiv Lal Doda, R/o Opp. Kumar Filling Station, Fazilka Road, Abohar, Fazilka, Punjab.

Kotak Mahindra Bank Limited

Registered Office: 27 BKC, C 27, G-Block, Bandra Kurla Complex, Bandra (E), Mumbai- 400051 Branch Office: Plot No. 7, Sector - 125, Noida, UP - 201313

Demand Notice Under Section 13(2) Of The SARFAESI Act, 2002

You the below mentioned borrower and co-borrowers have availed loan(s) from bank/financial institution more particular described hereunder by mortgaging your immovable properties (securities) defaulted in repayment of the same. Consequently to your defaults, your loans were classified as non performing assets and said loan accounts alongwith all rights, titles & interests, benefits dues received have been assigned in favour of Kotak Mahindra Bank Limited wide separate deeds of assignment mentioned hereunder, the bank has pursuant to the said assignment and for the recovery of outstanding dues, issued demand notice under section 13(2) of the securitization and reconstruction financial asset and enforcement of security interest act, 2002 (the act), the contents of which are published herewith as per section 13(2) of the act read with rule 3(1) of the security interest (enforcement) rules, 2002 as and by way of alternate service upon you. Details of the borrower, co-borrowers, securities, lender, outstanding dues, demand notice sent under section 13(2) and amount claimed thereunder are given as under:

Name And Address Of The Borrower, Co-Borrower	Loan Account No., Loan Amount	Details Of The Immovable Property	1. Name of Lender	2. Date of Assignment	3. Demand Notice Date	4. Amount Due
1. Mr. Yogendra Malik S/O Mr. Chandarpal Singh & 2. Monika Both At:- 70 Near ITI Madhur Milan Waling Point Majhara Dehradun, Uttarakhand -248171 Both Also At:- 70 Nirajanpur Nishpaksh Samachar Jyoti Dehradun Uttarakhand, Dehradun -248001 Both Also At:- Property Khata No.74 Khasra no. 2235 situated at Mauza Arcadia Grant, Pargana Pachwadon Tehsil and District Dehradun 248007. Loan Account Number :09700006329 Loan Amount Sanctioned :Rs.15,20,993/- (Rupees Fifteen Lakhs Twenty Thousand Nine Hundred and Ninety Three Only)		All that part of property described in Khata no.704 (Fasli 1399 to 1404) Khasra No. 2235 in which land Area measuring 47.65 Sqmts and Constructed area measuring 47.65 Sq Mts situated at Mauza Arcadia Grant, Pargana Pachwadon Tehsil and Distt Dehradun-which is bounded as under, East : land other's side measuring 14 FT. West: 15 ft Wide road, side measuring 14 ft. North: land of Mr. Subhas Kamboi, side measuring 39 ft. South land of Mrs. Usha Devi, side measuring 34 Ft.3 inch. Name of Mortgagor : Mr. Yogendar Malik	1. Piramal Capital Housing Finance Ltd (hereinafter referred (PCHFL)	2. 27.12.2024	3. 27.02.2026	4. Rs. 16,92,993/- (Rupees Sixteen Lakhs Nine Hundred and Ninety Three Only) And Payable As Of 06.02.2025 With Applicable Interest From Next Day Until Payment In Full.

You the borrower and co-borrowers are therefore called upon to make payment of the above mentioned amount with further interest as mentioned hereinabove in full within 60 days of this notice failing which the undersigned shall be constrained to take action under the act to enforce the above-mentioned securities. Your attention is invited to provisions of sub-section (8) section 13 of the act by virtue of which you are at liberty to redeem the secured asset within the stipulated in the aforesaid provision. Please note that as per section 13(13) of the said act, you are restrained from transferring the above-referred securities by way of sale, lease or otherwise without our consent.

Place:Uttarakhand, Date:21.04.2026

For Kotak Mahindra Bank Limited, Authorized Officer



PUNJAB & SIND BANK
(A Govt. of India Undertaking)

SALE NOTICE FOR SALE OF IMMOVABLE

E-Auction Sale Notice for Sale of Immovable Assets under the Financial Assets and Enforcement of Security Interest Act, 2002 Security Interest (Enforcement Rules, 2002).

Notice is hereby given to the public in general and in particular to the below described immovable property mortgaged/charged to possession of which has been taken by the Authorized Officer of Punjab & Sind Bank, Secured Creditor from Sat Paul Galthotra Rani W/o Satpal Galhotra, Savita W/o Mahesh Paul, Mahesh Paul Mal (Guarantor) The Reserve price will be Rs. 3,28,00,000/- and 32,80,000/-.

Short description of the immovable property with know

- Land measuring 06 Kanals, i.e. 1/2 share of 146'x292' and 220' share of 10 kanals, bearing KHASRA no 217M/21/1(4-0), 21/2 227, KHATONI NO 435 and land measuring 1 kanal, i.e. 1/2 share KHEWAT NO 228, KHATONI NO 436 as per jamabandi for Guruharsahai Darmiani Tehsil Guruharsahai District Ferozpur Road, West : Self and Manjeet Singh etc, North : Old Bus Stand, bearing wasika no. 1364 Dated 04.12.2015 .
- Land measuring 05 Kanals 18 Marle 5 Sarsahi, i.e. 1/2 share of 220'x198', 292' detailed as 5 kanal, i.e. 1/2 share of 10 kanals, bearing (4-0), 243M/1/1(2-0), KHEWAT no 227, KHATONI NO 435 and land 167/360 share of 2 kanal, Rect no 216M/25/2(2-0), KHEWAT jamabandi for the year 2008-09, and situated at Guruharsahai District Ferozpur bound by boundary East : Self and Road, West : Self and Stand, South : Satpal, vide Transfer deed bearing wasika no. 1365

Date: 15.04.2026

Place: Guruharsahai

IndusInd Bank

FINANCIAL RESTRUCTURING
New Tower, Bhi...

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF

E-Auction Sale Notice for Sale of immovable properties mortgaged to IndusInd Bank Financial Assets and Enforcement of Security Interest Act, 2002 ("the Act") read with (Enforcement Rules) 2002. Notice is hereby given to the public in general and to the Borrower the Authorised Officer of IndusInd Bank Limited had taken Physical Possession of the demand raised vide notice issued under Section 13(2) of the Act in the following loan WHERE IS, AS IS WHAT IS, WHATEVER IS THERE IS AND WITHOUT RECOURSE TO ASSESS detailed hereunder and whose consequent upon failure to repay the dues, the

ਖ਼ਬਰਨਾਮਾ

ਤੋਂ ਖ਼ਿਲਾਫ਼ ਡਟੀ ਸ਼ਾ ਪ੍ਰਗਟਾਇਆ

ਕਾਰਨ ਦੁੱਧ ਦੀਆਂ ਕੀਮਤਾਂ ਵਧਦੀਆਂ
ਹਨ, ਤਾਂ ਇਸ ਦਾ ਸਿੱਧਾ ਅਸਰ ਆਮ
ਲੋਕਾਂ ਦੀ ਜੇਬ 'ਤੇ ਪਵੇਗਾ। ਪੀ ਡੀ ਐੱਫ਼ ਏ
ਨੇ ਸੂਬਾ ਸਰਕਾਰ ਤੋਂ ਮੰਗ ਕੀਤੀ ਹੈ ਕਿ
ਇਸ ਸੰਕਟ ਨੂੰ ਦੇਖਦਿਆਂ ਨਾੜ ਦੀ
ਉਦਯੋਗਿਕ ਵਰਤੋਂ 'ਤੇ ਤੁਰੰਤ ਮੁਕੰਮਲ
ਪਾਬੰਦੀ ਲਗਾਈ ਜਾਵੇ। ਮੀਟਿੰਗ ਵਿੱਚ
ਬਲਵੰਦਰ ਸਿੰਘ ਨਵਾਂ ਸ਼ਹਿਰ, ਰਾਜਪਾਲ
ਸੰਘ ਕੁਲਾਰ, ਰਣਜੀਤ ਸਿੰਘ ਲੰਗੋਆਣਾ,
ਸ਼ਾਮ ਸਿੰਘ ਭੁੱਲਰ ਜ਼ੀਰਾ, ਪਰਮਜੀਤ ਸਿੰਘ
ਪ੍ਰਭਾਣੀ, ਸੁਖਦੇਵ ਸਿੰਘ ਬਰੋਲੀ, ਡਾ. ਜੇ
ਐੱਸ ਭੱਟੀ, ਬਲਜਿੰਦਰ ਸਿੰਘ ਸਠਿਆਲਾ,
ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਘੁਮਣ, ਗੁਰਮੀਤ ਸਿੰਘ
ਭੰਡੇ, ਕੁਲਦੀਪ ਸਿੰਘ ਸੇਰੋ, ਅਵਤਾਰ ਸਿੰਘ
ਸ਼ਾਪਲਾ, ਸੁਖਪਾਲ ਸਿੰਘ ਵਰਪਾਲ,
ਬਲਵਿੰਦਰ ਸਿੰਘ ਚੌਤਰਾ, ਸੁਖਰਾਜ ਸਿੰਘ
ਗੁੜੇ, ਮਨਜੀਤ ਸਿੰਘ ਮੋਹੀ, ਗੁਰਬਖ਼ਸ਼
ਸੰਘ ਬਾਜੇਰੋ, ਕੁਲਦੀਪ ਸਿੰਘ ਚਾਹਲ,
ਕੁਲਦੀਪ ਸਿੰਘ ਪਟਿਆਲਾ, ਨਿਰਮਲ
ਸੰਘ ਔਲਖ, ਸਿਕੰਦਰ ਸਿੰਘ ਪਟਿਆਲਾ,
ਜਰਨੈਲ ਸਿੰਘ ਡੀਨੀਵਾਲ, ਬਲਵਿੰਦਰ
ਸੰਘ ਰਾਣਵਾ, ਗੀਤਇੰਦਰ ਸਿੰਘ ਭੁੱਲਰ
ਤੇ ਹੋਰ ਹਾਜ਼ਰ ਸਨ।

ਵਪਾਰਕ ਮੰਤਵ ਲਈ ਵਰਤੇ ਜਾ ਰਹੇ ਘਰੇਲੂ ਸਿਲੰਡਰ ਜ਼ਬਤ

ਮੰਤੀ ਗੋਬਿੰਦਗੜ੍ਹ (ਨਿੱਜੀ ਪੱਤਰ ਪ੍ਰੇਰਕ):
ਜ਼ਿਲ੍ਹੇ ਵਿੱਚ ਘਰੇਲੂ ਗੈਸ ਸਿਲੰਡਰਾਂ ਦੀ
ਦੁਰਵਰਤੋਂ ਰੋਕਣ ਲਈ ਬਣਾਈ ਗਈ
ਖ਼ੁਰਾਕ ਤੇ ਸਿਵਲ ਸਪਲਾਈ ਵਿਭਾਗ ਦੀ
ਟੀਮ ਨੇ ਅਜਨਾਲੀ ਅਤੇ ਤਰਲੋਕਪੁਰੀ
ਵਿੱਚ ਸਥਿਤ ਹੋਟਲਾਂ ਅਤੇ ਢਾਬਿਆਂ ਦੀ
ਚੈਕਿੰਗ ਕੀਤੀ ਅਤੇ ਵਪਾਰਕ ਮੰਤਵ
ਲਈ ਵਰਤੇ ਜਾ ਰਹੇ 12 ਘਰੇਲੂ ਗੈਸ
ਸਿਲੰਡਰ ਜ਼ਬਤ ਕਰਕੇ ਉੱਚ
ਅਧਿਕਾਰੀਆਂ ਨੂੰ ਲਿਖਤੀ ਜਾਣਕਾਰੀ
ਦਿੱਤੀ। ਜ਼ਿਲ੍ਹਾ ਖ਼ੁਰਾਕ ਤੇ ਸਪਲਾਈ
ਅਫ਼ਸਰ ਕੇਵਲ ਸਿੰਘ ਦੀ ਅਗਵਾਈ ਹੇਠ
ਬਣਾਈ ਇਸ ਟੀਮ ਵਿੱਚ ਇੰਸਪੈਕਟਰ
ਕਪਲ ਸਕਸੈਨਾ, ਭੁਪਿੰਦਰ ਸਿੰਘ,
ਕਰਮਜੀਤ ਸਿੰਘ ਅਤੇ ਗੁਰਮੋਹਿਤ ਸਿੰਘ
ਸ਼ਾਮਲ ਸਨ। ਡੀ ਐੱਫ਼ ਐੱਸ ਓ ਕੇਵਲ
ਸਿੰਘ ਨੇ ਦੱਸਿਆ ਕਿ ਭਾਵੇਂ ਜ਼ਿਲ੍ਹੇ ਵਿੱਚ
ਘਰੇਲੂ ਸਿਲੰਡਰਾਂ ਦੀ ਕੋਈ ਘਾਟ ਨਹੀਂ ਹੈ
ਪ੍ਰੰਤੂ ਵਿਭਾਗ ਨੂੰ ਲੋਕਾਂ ਵੱਲੋਂ ਇਹ
ਸ਼ਿਕਾਇਤ ਮਿਲ ਰਹੀ ਸੀ ਕਿ ਕਈ
ਹੋਟਲਾਂ ਢਾਬਿਆਂ ਤੇ ਖਾਣ-ਪੀਣ ਦੀਆਂ
ਰੇਗੜੀਆਂ 'ਤੇ ਘਰੇਲੂ ਗੈਸ ਸਿਲੰਡਰਾਂ ਦੀ
ਵਰਤੋਂ ਹੋ ਰਹੀ ਹੈ, ਅਜਿਹਾ ਕਰਨ ਨਾਲ
ਘਰੇਲੂ ਗੈਸ ਦੀ ਕਾਲਾਬਾਜ਼ਾਰੀ ਵਧਦੀ ਹੈ।

ਗੁਰਦੁਆਰਾ ਪ੍ਰਿੰਟਿੰਗ ਪ੍ਰੈੱਸ ਦਾ ਉਦਘਾਟਨ



ਪ੍ਰਿੰਟਿੰਗ ਪ੍ਰੈੱਸ ਦਾ ਉਦਘਾਟਨ ਕਰਦੇ ਹੋਏ ਐਡਵੋਕੇਟ ਹਰਜਿੰਦਰ ਸਿੰਘ ਧਾਮੀ।

ਗੁਰਦੁਆਰਾ ਪ੍ਰਿੰਟਿੰਗ ਪ੍ਰੈੱਸ ਦੇ
ਨਵੀਨੀਕਰਨ ਦੇ ਕਾਰਜਾਂ ਦੀ ਸੇਵਾ ਬਾਬਾ
ਸਤਨਾਮ ਸਿੰਘ ਕਾਰਜੇਵਾ ਕਿਲ੍ਹਾ
ਆਨੰਦਗੜ੍ਹ ਸਾਹਿਬ ਵਾਲਿਆਂ ਵੱਲੋਂ
ਕਰਵਾਈ ਗਈ ਹੈ। ਸ਼੍ਰੋਮਣੀ ਕਮੇਟੀ
ਪ੍ਰਧਾਨ ਨੇ ਬਾਬਾ ਸਤਨਾਮ ਸਿੰਘ ਦਾ
ਨਮਨਾਨਾ ਵੀ ਕੀਤਾ।

ਸਕੱਤਰ ਬਲਵਿੰਦਰ ਸਿੰਘ ਕਾਹਲਵਾਂ,
ਨਿੱਜੀ ਸਕੱਤਰ ਸ਼ਾਹਬਾਜ਼ ਸਿੰਘ, ਮੀਤ
ਸਕੱਤਰ ਹਰਭਜਨ ਸਿੰਘ ਵਕਤਾ,
ਮਨਜੀਤ ਸਿੰਘ ਤਲਵੰਡੀ, ਐਕਸੀਅਨ
ਜ਼ਿੰਦਰਪਾਲ ਸਿੰਘ ਤੇ ਸੁਖਜਿੰਦਰ ਸਿੰਘ,
ਇੰਚਾਰਜ ਓਕਾਰ ਸਿੰਘ, ਗੁਰਦੁਆਰਾ
ਸ਼ਹੀਦ ਗੰਜ ਸਾਹਿਬ ਦੇ ਮੈਨੇਜਰ
ਜ਼ਿੰਦਰਪਾਲ ਸਿੰਘ, ਗੋਲਡਨ ਆਵਜੈਟ
ਪ੍ਰੈੱਸ ਮੈਨੇਜਰ ਸੰਦੀਪ ਸਿੰਘ, ਇੰਚਾਰਜ
ਮਲਕੀਤ ਸਿੰਘ, ਗੁਰਦੁਆਰਾ ਪ੍ਰਿੰਟਿੰਗ ਪ੍ਰੈੱਸ
ਦੇ ਮੈਨੇਜਰ ਹਰਮਿੰਦਰ ਸਿੰਘ ਮਾਰਾਹੀ, ਜੇ
ਦੀ ਆਰਟੀਸਟ ਰਿੰਗੀ ਚੌਹਾਣ ਪ੍ਰੋਗਰਾਮ

ਫਾਰਮ-ਜੀ

ਦਿਲਚਸਪੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਲਈ ਸੱਚਾ
ਮੇਰਨ ਰੇਲ ਕੰਪਨੀ ਦੇ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਆਰਜੀਐੱਫ
ਪਿੱਛੇ ਪਾਉਣ ਵਾਲੇ ਰੁਜ਼ੇਨਪੁਰ, ਕਪੂਰਥਲਾ ਦੇ ਸਾਹਮਣੇ ਰੇਲਵੇ
ਕੰਪਨੀ ਦੇ ਨਿਰਮਾਣ ਵਿਚ ਕੰਮ ਕਰ ਰਹੀ

ਲੜੀ ਨੰ.	ਸਬੰਧਤ ਵੇਰਵੇ	ਮੇਰਨ ਰੇਲ ਕੰਪਨੀ ਦੇ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਸੀਆਈਐੱਨ: U35203PB1991PTCO11578 ਪੈਨ: AABC6M778K
1.	ਕਾਰਪੋਰੇਟ ਦੰਦਦਾਰ ਦਾ ਨਾਮ, ਪੈਨ ਅਤੇ ਸੀਆਈਐੱਫ/ਐਲਐਲਪੀ ਨੰਬਰ ਦੇ ਨਾਲ	ਮੇਰਨ ਰੇਲ ਕੰਪਨੀ ਦੇ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਸੀਆਈਐੱਨ: U35203PB1991PTCO11578 ਪੈਨ: AABC6M778K
2.	ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ	ਆਰਜੀਐੱਫ ਪਿੱਛੇ ਪਾਉਣ ਵਾਲੇ ਰੁਜ਼ੇਨਪੁਰ ਕਪੂਰਥਲਾ ਦੇ ਸਾਹਮਣੇ
3.	ਵੈੱਬਸਾਈਟ ਦਾ URL	ਉਪਲਬਧ ਨਹੀਂ
4.	ਉਸ ਜਗ੍ਹਾ ਦੇ ਵੇਰਵੇ ਜਿੱਥੇ ਜ਼ਿਆਦਾਤਰ ਸਥਿਰ ਸੰਪਤੀਆਂ ਸਥਿਤ ਹਨ।	ਕਪੂਰਥਲਾ-ਲੁਧਿਆਣਾ-ਪੰਜਾਬ
5.	ਮੁੱਖ ਉਤਪਾਦਾਂ/ਸੇਵਾਵਾਂ ਦੀ ਸਥਾਪਤ ਸਮਰੱਥਾ	1. ਬਾਇਓ-ਟੈਕਨੋਲੋਜੀ ਲਈ ਐਨਾਇਰਿਬਿਕ ਸਿਸਟਮ-6 ਲੱਖ ਲੀਟਰ ਟੈਂਕ (ਧਾਰਨ ਸਮਰੱਥਾ) 2. ਰੇਲਵੇ ਦੇ ਹਿੱਸੇ 750 ਟਨ ਪ੍ਰਤੀ ਮਹੀਨਾ ਸਮਰੱਥਾ
6.	ਪਿਛਲੇ ਵਿੱਤੀ ਸਾਲ ਵਿਚ ਵੇਚੇ ਗਏ ਮੁੱਖ ਉਤਪਾਦਾਂ/ਸੇਵਾਵਾਂ ਦੀ ਮਾਤਰਾ ਅਤੇ ਮੁੱਲ	ਇਹ ਯੂਨਿਟ ਘਟੇ-ਘੱਟ ਸਮਰੱਥਾ 'ਤੇ ਚੱਲਿਆ ਵਿੱਤੀ ਸਾਲ 2024-2025 ਵਿਚ 0.22 ਕਰੋੜ ਰੁਪਏ ਦੀ ਵਿਕਰੀ ਦਰਜ ਕੀਤੀ। ਹਾਲਾਂਕਿ, ਕੰਪਨੀ ਨੇ ਵਿੱਤੀ ਸਾਲ 2013-14 ਦੌਰਾਨ 24.88 ਕਰੋੜ ਰੁਪਏ ਦਾ ਕਾਰੋਬਾਰ ਪ੍ਰਾਪਤ ਕੀਤਾ।
7.	ਕਰਮਚਾਰੀਆਂ/ਕਾਮਿਆਂ ਦੀ ਗਿਣਤੀ	10-15
8.	ਦੋ ਸਾਲਾਂ ਦੀ ਆਖਰੀ ਉਪਲਬਧ ਵਿੱਤੀ ਸਟੇਟਮੈਂਟ (ਬੈਂਕਿੰਗ ਦੇ ਨਾਲ) ਅਤੇ ਲੈਣਦਾਰਾਂ ਦੀਆਂ ਸੂਚੀਆਂ ਸਮੇਤ ਹੋਰ ਵੇਰਵੇ URL 'ਤੇ ਉਪਲਬਧ ਹਨ:	ਵੇਰਵੇ ip.mohanrail@gmail.com 'ਤੇ ਈਮੇਲ ਤੋਂ ਮੰਗੇ ਜਾ ਸਕਦੇ ਹਨ।
9.	ਕੱਢ ਦੀ ਧਾਰਾ 25(2)(h) ਦੇ ਤਹਿਤ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਲਈ ਯੋਗਤਾ URL 'ਤੇ ਉਪਲਬਧ ਹੈ:	ਵੇਰਵੇ ip.mohanrail@gmail.com 'ਤੇ ਈਮੇਲ ਤੋਂ ਮੰਗੇ ਜਾ ਸਕਦੇ ਹਨ।
10.	ਦਿਲਚਸਪੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਦੀ ਪ੍ਰਾਪਤੀ ਦੀ ਆਖਰੀ ਮਿਤੀ	06.05.2026
11.	ਸੰਭਾਵੀ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜ਼ੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	16.05.2026
12.	ਆਰਜ਼ੀ ਸੂਚੀ 'ਤੇ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	21.05.2026
13.	ਸੰਭਾਵੀ ਰੈਜ਼ੋਲੂਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜ਼ੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	28.05.2026
14.	ਸੰਭਾਵੀ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਨੂੰ ਸੂਚਨਾ ਮੋਮੋਰੈਂਡਮ, ਮੁਲਾਂਕਣ ਮਿਟਿੰਗ ਅਤੇ ਨਿਪਟਾਰਾ ਯੋਜਨਾਵਾਂ ਲਈ ਬੇਨਤੀ ਕਰਨ ਦੀ ਮਿਤੀ	26.05.2026
15.	ਰੈਜ਼ੋਲੂਸ਼ਨ ਪਲਾਨ ਜਮ੍ਹਾਂ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	25.06.2026
16.	ਦਿਲਚਸਪੀ ਦਾ ਪ੍ਰਗਟਾਵਾ ਜਮ੍ਹਾਂ ਕਰਾਉਣ ਲਈ ਈਮੇਲ ਆਈਡੀ ਪੁਕਿਰਿਆ ਕਰੋ	ip.mohanrail@gmail.com

ਮੋਹਿਤ ਚਾਵਲਾ
(ਮੇਰਨ ਰੇਲ ਕੰਪਨੀ ਦੇ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਦਾ ਰੈਜ਼ੀਲਿਊਸ਼ਨ ਪ੍ਰੋਵੀਡੇਨਲ)
IP ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ: IBB1/IPA-001/IP-P06524/2017-2018/10949
ਪਤਾ: ਐਸਸੀਓ 26, ਲੈਵਲ-III, ਸ੍ਰੀ ਬਾਲਾਜੀ ਕੰਪਲੈਕਸ
ਪੁਰਾਣਾ ਅੰਬਾਲਾ ਰੋਡ, ਚਕੋਲੀ, ਜ਼ੀਰਕਪੁਰ-140603
ਰਜਿਸਟਰਡ ਈਮੇਲ ਆਈਡੀ: camohitchawla@gmail.com
ਪੱਤਰ ਵਿਚਾਰ ਈਮੇਲ ਆਈਡੀ: ip.mohanrail@gmail.com
ਮਿਤੀ: 21.04.2026
ਸਥਾਨ: ਜ਼ੀਰਕਪੁਰ
ਸੰਪਰਕ: 0986803303

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

ਫੋਨ: 0175-2200282, ਈ-ਮੇਲ: msppcb@gmail.com, ਵੈੱਬ: www.ppcb.punjab.gov.in

ਜਨਤਕ ਸੂਚਨਾ
ਸਾਰੇ ਸਬੰਧਤਾਂ ਦੀ ਜਾਣਕਾਰੀ ਲਈ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਮੈ. ਪਰਲ ਫਿਲਿਪ ਕੇਅਰ, ਪਿੱਛੇ
ਰਾਏਪੁਰ, ਕਥਲੋਰ, ਤਹਿਸੀਲ ਅਤੇ ਜ਼ਿਲ੍ਹਾ ਪਠਾਨਕੋਟ ਸੈਂਡ ਮਾਈਨਿੰਗ ਪ੍ਰੋਜੈਕਟ ਮਾਈਨਿੰਗ ਏਰੀਆ
13.35 ਹੇਕਟੇਅਰ ਨੇੜੇ ਪਿੱਛੇ ਤੱਠਾ ਬੰਗਾ ਅਤੇ ਬੋਲਦ ਬੰਗਾ, ਤਹਿਸੀਲ ਜ਼ੀਰਾ, ਜ਼ਿਲ੍ਹਾ ਵਿਰੋਜਪੁਰ ਵਿਚ
ਹੇਠ ਅਨੁਸਾਰ ਮਾਈਨਿੰਗ ਸੈਂਡ ਮਾਈਨਿੰਗ ਕਰਨ ਦੀ ਤਜਵੀਜ਼ ਹੈ।
ਇਹ ਪ੍ਰੋਜੈਕਟ ਵਾਤਾਵਰਣ ਜੰਗਲਾਤ ਅਤੇ ਜਲਵਾਯੂ ਤਬਦੀਲੀ ਮੰਤਰਾਲਾ (ਐਮਓਈਐੱਫਐੱਮਐੱਸੀਸੀ)
ਭਾਰਤ ਸਰਕਾਰ, ਨਵੀਂ ਦਿੱਲੀ ਦੁਆਰਾ ਜਾਰੀ ਈਆਈਏ ਨੋਟੀਫਿਕੇਸ਼ਨ ਨੰ. ਐਸਓ 1533 (ਈ) ਮਿਤੀ
14.09.2006 ਅਧੀਨ ਸ਼ਾਮਲ ਹੈ ਅਤੇ ਪ੍ਰੋਜੈਕਟ ਪ੍ਰੋਪੋਜ਼ਿਟ ਨੂੰ ਇਸ ਲਈ ਸਟੋਟ ਇਨਵਾਇਰਮੈਂਟ ਇੰਪੈਕਟ
ਅਸੈਸਮੈਂਟ ਅਥਾਰਟੀ (ਸੀਆ), ਪੰਜਾਬ ਤੋਂ ਵਾਤਾਵਰਨਿਕ ਕਲੀਅਰੈਂਸ ਪ੍ਰਾਪਤ ਕਰਨ ਦੀ ਲੋੜ ਹੈ, ਜਿਸ
ਸਬੰਧੀ ਪ੍ਰੋਜੈਕਟ ਪ੍ਰੋਪੋਜ਼ਿਟ ਵੱਲੋਂ ਜਨਤਕ ਸੁਣਾਵਾਈ ਕਰਨ ਲਈ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ ਨੂੰ
ਆਰਜ਼ੀ ਦਿੱਤੀ ਹੈ।

ਵਾਤਾਵਰਣ ਜੰਗਲਾਤ ਅਤੇ ਜਲਵਾਯੂ ਤਬਦੀਲੀ ਮੰਤਰਾਲਾ, ਭਾਰਤ ਸਰਕਾਰ, ਨਵੀਂ ਦਿੱਲੀ ਦੁਆਰਾ
ਅਧਿਸੂਚਿਤ ਨਿਯਮਾਂ ਅਨੁਸਾਰ ਵਾਤਾਵਰਨਿਕ ਕਲੀਅਰੈਂਸ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ ਪੁਕਿਰਿਆ ਦੇ ਹਿੱਸੇ
ਵਜੋਂ ਪ੍ਰੋਜੈਕਟ ਪ੍ਰੋਪੋਜ਼ਿਟ ਨੇ ਪ੍ਰਸਤਾਵਿਤ ਪ੍ਰੋਜੈਕਟ ਦੀ ਡਰਾਫਟ ਇਨਵਾਇਰਮੈਂਟ ਇੰਪੈਕਟ ਅਸੈਸਮੈਂਟ
ਰਿਪੋਰਟ ਸੀਆ, ਪੰਜਾਬ ਪੱਤਰ ਨੰਬਰ TO26B0107P85120310N ਮਿਤੀ 03.02.2026 ਰਾਹੀਂ ਕੀਤੇ
ਟਰਮਜ਼ ਆਫ ਰੈਫਰੈਂਸ ਦੇ ਆਧਾਰ 'ਤੇ ਤਿਆਰ ਕੀਤੀ ਹੈ। ਪ੍ਰੋਜੈਕਟ ਪ੍ਰੋਪੋਜ਼ਿਟ ਦੁਆਰਾ ਪੇਸ਼ ਕੀਤੀ
ਪ੍ਰੋਜੈਕਟ ਦੀ ਐਗਜ਼ੀਕਿਊਟਿਵ ਸਮਰੀ (ਅੰਗਰੇਜ਼ੀ ਅਤੇ ਪੰਜਾਬੀ ਵਿੱਚ) ਸਹਿਤ ਡਰਾਫਟ ਰੈਪਿਡ
ਇਨਵਾਇਰਮੈਂਟ ਇੰਪੈਕਟ ਅਸੈਸਮੈਂਟ ਰਿਪੋਰਟ ਹੇਠ ਲਿਖੇ ਦਫ਼ਤਰਾਂ ਵਿਚ ਅਤੇ ਵਿਭਾਗ ਦੀ ਵੈੱਬਸਾਈਟ
ਉੱਪਰ ਉਪਲਬਧ ਹਨ, ਜਿਸ ਦੀ ਜਾਂਚ ਕਿਸੇ ਵੀ ਕੰਮ ਵਾਲੇ ਦਿਨ ਦਫ਼ਤਰ ਸਮੇਂ ਦੌਰਾਨ ਕੀਤੀ ਜਾ
ਸਕਦੀ ਹੈ।

- 1) ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਵਿਰੋਜਪੁਰ।
- 2) ਚੇਅਰਮੈਨ, ਜ਼ਿਲ੍ਹਾ ਪ੍ਰੀਸ਼ਦ, ਵਿਰੋਜਪੁਰ।
- 3) ਜਨਰਲ ਪੇਨੇਨ, ਜ਼ਿਲ੍ਹਾ ਇੰਚਾਰਜ ਵਿੱਚ ਵਿਰੋਜਪੁਰ।

Earnest Money	Rs 1,32,800/-	Validity of Offer	60 days
Tender Document cost	NIL (as per Part-I clause No. 3 of Indian Railways GCC April 2022)	Period of Completion	12 Months
Bidding Start Date	30/04/2026	Bidding End Date	14/05/2026 upto 11.30 hrs.
Tender opening date & time	At any time thereafter closing of tender. The tenderers are not required to be present during the opening. Railway reserve the right to open the tender at any time after closing of tender.		
Website	For complete information & Bidding please go to www.ireps.gov.in		

56/W/Elect/25-26/T/24/SBC Doors
SERVING CUSTOMERS WITH A SMILE 1295/26

GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE EXECUTIVE ENGINEER
Ferozpora Basin Irrigation Division Tangmarg (193402)
Invitation for Bids (Notice Inviting Tenders)
Fresh e-NIT No. 02 of 2026-27 Dated: 20.04.2026

For and on behalf of the Lt. Governor, UT of J&K, e-tenders (in two cover system) are invited on **Percentage Rate Basis** from approved and eligible bidders as defined in the SBD for the following works: -

Sr. No.	Title	Details
01.	Name of the Work	Remodeling of Babul Canal
02.	Source of Funds/Scheme Code	NABARD LOAN Assistance - MH: 4701
03.	Estimated Cost	₹ 873.60 Lacs
04.	Position of Administrative Approval	Accorded vide order No. CE/I&FC/DK/151 of 2025-26 2, Dated: 19/11/2025 issued under endstt. No. Dated: 08/12/2025.
05.	Position of Technical Sanction	Accorded vide Chief Engineer Kmr. Irrigation & Flood Control Department Srinagar's order No. 01 - DB of 2026-27 dt. 10/04/2026 issued vide endorsement No. CE/DB/TS/810-11 Dated: 10/04/2026.
06.	Position of Funds	Budgetary Provision F.Y 2026 27.
07.	Period of Completion	(24 months) Twenty-Four Months
08.	Cost of Tender Document	₹ 10,000/- in the form of Treasury Challan/ Treasury Receipt for bidders of UT J&K and for U.T. outside bidders may formulate DD/Banker's cheque from any Scheduled bank in favour of Executive Engineer Ferozpora Basin Irrigation Division Tangmarg (Copy shall be uploaded online)
09.	Website/portal address	https://jktenders.gov.in
10.	Earnest Money Deposit (in Lakhs)	₹ 17,47,200 Lacs The validity of the EMD should be 45 days beyond Bid validity (180 + 45) days.
11.	Selection Criteria/Eligibility Criteria	As defined in SBD of this work
12.	Period of Tender Validity	The Tender shall remain valid for 180 days after the bid submission end date.
13.	Critical Dates	

a)	Publishing Date and Time of tender amendments documents	20.04.2026 at 4:00 p.m.
b)	Starting Date & Time for downloading of tender documents	21.04.2026 at 6:00 p.m.
c)	Pre-bid meeting, Site Visit and Clarification to Tender documents	27.04.2026 at 12:00 p.m. in the office of the Chief Engineer Kashmir, I & F.C. Department, Rajbagh Srinagar
d)	Starting Date and Time of bid submission (Cover No. 1 to 2)	28.04.2026 at 10:00 a.m.
e)	Closing Date and Time of bid submission (Cover No. 1 to 2)	11.05.2026 at 04:00 p.m.
f)	Date and Time of bid opening (Cover No. 1)	12.05.2026 at 12:00 a.m.
g)	Date and Time of bid opening (Cover No. 2)	Will be intimated online after completion of evaluation of Technical Cover (Cover-1)

- A pre-bid meeting as mentioned above, shall be held in the office of Chief Engineer Kmr I&FC Department Srinagar at 12:00 pm to clarify issues and to answer questions/queries if any raised by the bidders.
- Prospective Bidders within UT of J&K shall submit the tender document Fee (Non-Refundable/Non-Transferable) in the shape of e-Challan/ Treasury Challan/Treasury Receipt pledged in favour of Executive Engineer FBI Division Tangmarg to be deposited under MH-0702-Rev. Misc. While as the bidders outside UT shall submit the same in the published on above website.

No. FBID/CC/26/410-27
Dated: 20.04.2026
Sd/- Executive Engineer, FBI Division, Tangmarg.

DIPK-577/26

No.: S-70/Tender/2025-26Pt.01 Dt. 17.04.2026 1304/2026

SERVING CUSTOMERS WITH A SMILE

FORM - G
INVITATION FOR EXPRESSION OF INTEREST FOR
MOHAN RAIL COMPONENTS PRIVATE LIMITED OPERATING IN MANUFACTURING OF RAILWAY COMPONENTS AT OPPOSITE RCF VILLAGE DHIDUANKALAN HUSSAINPUR, KAPURTHALA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mohan Rail Components Private Limited CIN: U35203PB1991PTC011578 PAN: AABCM6778K
2.	Address of the Registered Office	Opposite RCF Village Dhiduankalan Hussainpur Kapurthala
3.	URL of website	Not Available
4.	Details of place where the majority of fixed assets are located	Kapurthala - Ludhiana - Punjab
5.	Installed capacity of main products/ services	1. Anaerobic system for bio-toilets - 6 Lakh liter tanks (retention capacity) 2. Railway components - 750 tons per month capacity
6.	Quantity and value of main products/ services sold in last financial year	The unit operated at minimal capacity, recording sales of Rs. 0.22 Cr. in FY 2024-2025. However, the company has achieved a turnover of Rs. 24.88 Crs. during the year FY 2013-2014
7.	Number of employees/ workmen	10-15
8.	Further details, including the last available financial statements (with schedules) of two years, & lists of creditors, are available at URL:	Details can be sought from the email to ip.mohanrail@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought from the email to ip.mohanrail@gmail.com
10.	Last date for receipt of expression of interest	06.05.2026
11.	Date of issue of the provisional list of prospective resolution applicants	16.05.2026
12.	Last date for submission of objections to the provisional list	21.05.2026
13.	Date of issue of the final list of prospective resolution applicants	26.05.2026
14.	Date of issue of information memorandum, evaluation matrix & request for resolution plans to prospective resolution applicants	26.05.2026
15.	Last date for submission of Resolution Plans	25.06.2026
16.	Process email id to submit Expression of Interest	ip.mohanrail@gmail.com

Mohit Chawla
(Resolution Professional of Mohan Rail Components Private Limited
IP Registration No.: IBB/IPA-001/IP-00524/2017-2018/10949
Address: SCO 26, Level-III, Shri Balaji Complex, Old Ambala Road, Dhakauli, Zirakpur-140603
Registered Email id: camohitchawla@gmail.com
Correspondence Email Id: ip.mohanrail@gmail.com
Contact: 09888003303
Date: 21.04.2026
Place: Zirakpur

ICICI Home Finance Corporate Office: ICICI Home Finance Company Andheri - Kurla Road, Andheri (East), Mumbai
Branch Office : 2nd floor, Sf-3&4, Opposite Vodafone Office, Central Mall 32, Mall Road

Notice for sale of immovable assets through Private Treaty
Sale Notice for Sale of Immovable Assets through Private Treaty under the Securities Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(B) Interest (Enforcement) Rules, 2002
ICICI Home Finance Company Limited (ICICI HFC) conducted several e-Auctions for property mentioned below, however, all such e-Auctions failed. Now, an interested HFC with an offer to purchase the said property for an amount of Rs. 24,00,000/- public in general and in particular to the Borrower(s) and Guarantor(s) that the property mortgaged/charged to the Secured Creditor, the Possession of which has been Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", by way of Private Treaty as per the brief particulars given hereunder:

The Authorized Officer reserves the right to reject any or all the bids without furnishing a For detailed terms and conditions of the sale, please visit <https://www.icicihfc.com>.
Date : April 21, 2026
Place : Amritsar
Authorized Officer, "ICICI Home Finance Company Limited"
CIN Number: U

THE TRIBUNE 21.04.2026